

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE: W.P.No.13249 of 2024

PROCEEDING SHEET

Sl.No.	DATE	ORDER	Office Note
2.	27.06.2024	<p><u>BKM, J</u></p> <p>Heard the learned counsel for the petitioner and the learned Advocate General for the respondents.</p> <p>The interim order granted earlier by this Court dated 26.06.2024 is extended till the pronouncement of further orders.</p> <p style="text-align: right;">_____ BKM, J</p> <p><i>PGT</i></p>	